

ITEM NO.12
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 11011/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SANJEEV KUMAR

Respondent(s)

Date : 12-07-2021 This petition was called on for hearing today.

For Petitioner(s)

Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Ld. Counsel for the petitioner to take fresh steps
alongwith fresh particulars to effect service on the sole
respondent within two weeks time.

List again on 23.8.2021.

RAJESH KUMAR GOEL
Registrar